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**SCHEDULE 1 – IMPORT POLICY**

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**SECTION XVII**

**VEHICLES, AIRCRAFT, VESSELS AND ASSOCIATED TRANSPORT  
EQUIPMENT**

**NOTES:**

1. This Section does not cover articles of heading 9503 or 9508 bobsleighs, toboggans and the like of heading 9506.
2. The expressions "parts" and "parts and accessories" do not apply to the following articles, whether or not they are identifiable as for the goods of this Section:
  - (a) Joints, washers or the like of any material (classified according to their constituent material or in heading 8484) or other articles of vulcanised rubber other than hard rubber (heading 4016);
  - (b) Parts of general use, as defined in Note 2 to Section XV, of base metal (Section XV), or similar goods of plastics (Chapter 39);
  - (c) Articles of Chapter 82 (tools);
  - (d) Articles of heading 8306;
  - (e) Machines or apparatus of headings 8401 to 8479, or parts thereof; other than the radiators for the articles of this Section, articles of heading 8481 or 8482 or, provided they constitute integral parts of engines or motors, articles of heading 8483;
  - (f) Electrical machinery or equipment (Chapter 85);
  - (g) Articles of Chapter 90;
  - (h) Articles of Chapter 91;
  - (ij) Arms (Chapter 93);
  - (k) Lamps or lighting fittings of heading 9405; or
  - (l) Brushes of a kind used as parts of vehicles (heading 9603).
3. References in Chapters 86 to 88 to "parts" or "accessories" do not apply to parts or accessories which are not suitable for use solely or principally with the articles of those Chapters. A part or accessory which answers to a description in two or more of the headings of those Chapters is to be classified under that heading which corresponds to the principal use of that part of accessory.
4. For the purposes of this Section:
  - (a) Vehicles specially constructed to travel on both road and rail are classified under the appropriate heading of Chapter 87;
  - (b) Amphibious motor vehicles are classified under the appropriate heading of Chapter 87;

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- (c) Aircraft specially constructed so that they can also be used as road vehicles are classified under the appropriate heading of Chapter 88.
5. Air-cushion vehicles are to be classified within this Section with the vehicles to which they are most akin as follows:
- a) In Chapter 86 if designed to travel on a guide-track (hovertrains);
  - b) In Chapter 87 if designed to travel over land or over both land and water;
  - c) In Chapter 89 if designed to travel over water, whether or not able to land on beaches or landing - stages or also able to travel over ice.

Parts and accessories of air-cushion vehicles are to be classified in the same way as those of vehicles of the heading in which the air-cushion vehicles are classified under the above provisions.

Hovertrain track fixtures and fittings are to be classified as railway track fixtures and fittings, and signalling, safety or traffic control equipment for hovertrain transport systems as signalling, safety, or traffic control equipment for railways.

**CHAPTER 86**

**RAILWAY OR TRAMWAY LOCOMOTIVES, ROLLING-STOCK AND PARTS THEREOF; RAILWAY OR TRAMWAY TRACK FIXTURES AND FITTINGS AND PARTS THEREOF; MECHANICAL (INCLUDING ELECTRO-MECHANICAL) TRAFFIC SIGNALLING EQUIPMENT OF ALL KINDS**

**NOTES:**

1. This Chapter does not cover;
  - (a) Railway or tramway sleepers of wood or of concrete, or concrete guide-track sections for hovertrains (heading 4406 or 6810);
  - (b) Railway or tramway track construction material of iron or steel of heading 7302; or
  - (c) Electrical signalling, safety or traffic control equipment of heading 8530.
2. Heading 8607 applies, *inter alia*, to:
  - (a) Axles, wheels, wheel sets (running gear), metal tyres, hoops and hubs and other parts of wheels;
  - (b) Frames, under frames, bogies and bissel-bogies;
  - (c) Axle boxes; brake gear;

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- (d) Buffers for rolling-stock; hooks and other coupling gear and corridor connections;
- (e) Coachwork.

3. Subject to the provisions of Note 1 above, heading 8608 applies, *inter alia*, to:

- (a) Assembled track, turntables, platform buffers, loading gauges;
- (b) Semaphores, mechanical signal discs, level crossing control gear, signal and point controls and other mechanical (including electro-mechanical) signalling, safety or traffic control equipment whether or not fitted for electric lighting, for railways, tramways, roads, inland waterways, parking facilities, port installations or airfields.

Exim Code	Item Description	Policy	Policy Conditions
<b>8601</b>	<b>RAIL LOCOMOTIVES POWERED FROM AN EXTERNAL SOURCE OF ELECTRICITY OR BY ELECTRIC ACCUMULATORS</b>		
8601 10 00	Powered from an external source of electricity	Free	
8601 20 00	Powered by electric accumulators	Free	
<b>8602</b>	<b>OTHER RAIL LOCOMOTIVES; LOCOMOTIVE TENDERS</b>		
8602 10 00	Diesel-electric locomotives	Free	
<b>8602 90</b>	<b>Other:</b>		
8602 90 10	Steam locomotives and tenders thereof	Free	
8602 90 90	Other	Free	
<b>8603</b>	<b>SELF-PROPELLED RAILWAY OR TRAMWAY COACHES, VANS AND TRUCKS, OTHER THAN THOSE OF HEADING 8604</b>		
8603 10 00	Powered from an external source of electricity	Free	
8603 90 00	Other	Free	
8604 00 00	Railway or tramway maintenance or service vehicles whether or not self-propelled (for example, workshops, cranes, ballast tampers, track-liners, testing coaches and track inspection vehicles)	Free	
8605 00 00	Railway or tramway passenger coaches, not self-	Free	

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	propelled; luggage vans, post office coaches and other special purpose railway or tramway coaches, not self-propelled (excluding those of heading 8604)		
<b>8606</b>	<b>RAILWAY OR TRAMWAY GOODS VANS AND WAGONS, NOT SELF-PROPELLED</b>		
<b>8606 10</b>	<b><i>Tank wagons and the like:</i></b>		
8606 10 10	Four wheeler tank wagons of pay-load exceeding 23 tonnes	Free	
8606 10 20	Eight wheeler tank wagons of pay-load not exceeding 60 tonnes	Free	
8606 10 90	Other	Free	
8606 30 00	Self-discharging vans and wagons, other than those of sub-heading 8606 10	Free	
	<b><i>Other:</i></b>		
<b>8606 91</b>	<b><i>Covered and closed:</i></b>		
8606 91 10	Meter gauge eight wheeler covered wagons of pay-load not exceeding 38 tonnes	Free	
8606 91 20	Broad gauge eight wheeler covered wagons of pay-load not exceeding 60 tonnes	Free	
8606 91 90	Other	Free	
<b>8606 92</b>	<b><i>Open with non-removable sides of a height exceeding 60 cms:</i></b>		
8606 92 10	Bogie eight wheeler wagons of pay-load not exceeding 60 tonnes	Free	
8606 92 20	Broad gauge bogie eight wheeler wagons of pay-load exceeding 60 tonnes but not exceeding 67 tonnes	Free	
8606 92 90	Other	Free	
8606 99 00	Other	Free	
<b>8607</b>	<b>PARTS OF RAILWAY OR TRAMWAY LOCOMOTIVES OR ROLLING-STOCK</b>		
	<b><i>Bogies, bissel-bogies, axles and wheels, and parts thereof:</i></b>		

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8607 11 00	Driving Bogies and bissel-bogies	Free	
8607 12 00	Other Bogies and bissel-bogies	Free	
<b>8607 19</b>	<b><i>Other including parts:</i></b>		
8607 19 10	Axles, wheels for coaches, van and wagons (rolling-stock)	Free	
8607 19 20	Axles and wheels for locomotives	Free	
8607 19 30	Axle boxes (lubricating or grease box)	Free	
8607 19 90	Other parts of axles and wheels	Free	
	<b><i>Brakes and parts thereof:</i></b>		
8607 21 00	Air Brakes and parts thereof	Free	
8607 29 00	Other	Free	
<b>8607 30</b>	<b><i>Hooks and other coupling devices, buffers and parts thereof:</i></b>		
8607 30 10	Buffers and coupling devices	Free	
8607 30 90	Other	Free	
	<b><i>Other:</i></b>		
8607 91 00	Of locomotives	Free	
<b>8607 99</b>	<b><i>Other:</i></b>		
8607 99 10	Parts of coach work of railway running stock	Free	
8607 99 20	Parts of tramway, locomotives and running stock	Free	
8607 99 30	Hydraulic shock absorbers for railway bogies	Free	
8607 99 90	Other	Free	
<b>8608</b>	<b>RAILWAY OR TRAMWAY TRACK FIXTURES AND FITTINGS; MECHANICAL (INCLUDING ELECTRO-MECHANICAL) SIGNALLING, SAFETY OR TRAFFIC CONTROL EQUIPMENT FOR RAILWAY, TRAMWAYS, RAODS, INLAND WATERWAYS, PARKING FACILITIES, PORT INSTALLATION OR AIR-FIELDS; PARTS OF THE FOREGOING</b>		
<b>8608 00</b>	<b><i>Railway or tramway track fixtures and fittings; mechanical (including electro-mechanical) signalling, safety or traffic control equipment for railway, tramways, roads, inland waterways, parking facilities, port installation or air-fields;</i></b>		

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	<b><i>parts of the foregoing:</i></b>		
8608 00 10	Railway and tramway track fixtures and fittings	Free	
8608 00 20	Mechanical equipment, not electrically powered for signalling to, or controlling, road rail or other vehicles, ships or aircraft	Free	
8608 00 30	Other traffic control equipment for railways	Free	
8608 00 40	Other traffic control equipment for roads or inland waterways and including automatic traffic control equipment for use at ports and airports	Free	
8608 00 90	Other	Free	
8609 00 00	Containers (including containers for the transport of fluids) specially designed and equipped for carriage by one or more modes of transport	Free	

**Policy Conditions of this Chapter:**

1. The Exim entry under ITC (HS) Code No. 8609 00 00 in this Chapter shall also include “second hand marine containers” and imports thereof shall be ‘free’.